

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
WEST TRIPURA : AGARTALA,**

No. F.10(239)-DJ/W/2010-12/ 10869 /,

Dated, Agartala,
The 8th Sept., 2016,

NOTICE INVITING TENDER,

Sealed Quotation are invited on behalf of the District & Sessions Judge, West Tripura, Agartala from the reputed local Suppliers/Dealers/Firms for supplying of 5 Mtr. Cable with 6 sockets Spick Buster (Total 40 Nos,) articles etc. during the Financial Year 2016-17 . The closing date and time of the tender is on 14.09.2016 at 3 P.M. and will be opened on 14.09.16.16 at 4-00 p.m., if possible.

Article(s) etc. and all details, if any are available in the NOTICE BOARD/OFFICE of the undersigned and may also be available in our official website www.ecourts.gov.in/ / <http://tsu.nic.in/discourt> inside Notice link.

TERMS AND CONDITIONS.

19. All rates should be quoted including 'VAT' both the figures as well as in words.
20. The rates quoted shall remain valid for the financial year, 2016-17 & 18. No modification or alteration in rates shall be entertained by this office after the rate once quoted.
21. No charge for carrying the articles from the supplier to this office.
22. The suppliers/dealers will remain bound to supply the articles at the rate accepted by this office throughout the financial year.
23. Articles as and when required shall have to be delivered in the office.
24. The suppliers/dealers, as the case may be, in whose favour supply order will be issued to supply articles shall remain bound to supply the article(s) at the rate quoted by him/her at the time of submission of his/her tender and in the case of failure to supply the articles at the rate accepted by the office, without assigning any acceptable genuine reason, the undersigned reserves the right to rescind the supply completed by any supplier/dealer in respect of any increase in the rate and cost of the article(s), if any.
25. The article(s) as shall be required to be supplied by the dealer(s)/supplier(s) as the case may be as per brand mentioned against each item in the list of article(s) attached.
26. Article(s), of any brand other than mentioned in the list attached shall not be entertained by this office.
27. The undersigned reserves the right to accept or reject any tender in part or whole including the lowest one without assigning any reason thereof.


(G. DAS)

Civil Judge (Sr. Div.) & Asstt. Sessions Judge
Court No.1, West Tripura, Agartala,
(Head of Office)